

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory
of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

Ref. No. PWD-Lit/12/2021-05 dated: 15.07.2021
PWD-Lit/118/2021-05 dated: 13.07.2021
PWD-Lit/126/2021-05 dated: 14.07.2021

GOVERNMENT ORDER NO:- 3781 JK (LD) of 2021
DATED:- 16 - 07 - 2021

Sanction is hereby accorded to the appointment of Officer's of Public Works (R&B) Department, as mentioned in annexure to this Government Order as Officer In charge (OIC) Litigation for the cases including Contempt Petition if any, indicated against each pending before Hon'ble High Court of Jammu and Kashmir/Central Administrative Tribunal.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-
(Achal Sethi)
Secretary to Government

No:-JK(LD)CODI/ 2021/03

Dated:- 16.07.2021

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Principal Secretary to Government, PW(R&B) Department.
5. Registrar General, J&K High Court, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of Jammu and Kashmir.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.


(Khursheed Ahmad Bhat)
Additional Secretary to Government

Annexure to the Government Order No. 3781-JK(LD) of 2021 dated 16.07.2021

S.No	Title of the Case	OIC
1	CPOWP No.36/2010 in OWP No.936/2020 titled Roshan Lal V/s sh Mehboob Iqbal and Ors	Mr. Mohinder Kumar, I/C Executive Engineer PMGSY Kishtwar
2	OWP No. 1327/2014 titled Mahesh Chander Sharma V/s State of J&K and Ors	Shri. Mohd. Parvaz, Executive Engineer PW(R&B), Division, Poonch
3	CCP(S) No. 116/2020 titled Ram Kumar V/s U.T of J&K and Ors	Mr. Janak Raj, Executive Engineer PW(R&B), Division Reasi


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